

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

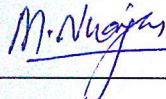
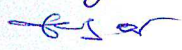
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 705&708/2018 & IA NO. 234,443, 444 & 921/2019 in CP(IB) NO. 198/9/HDB/2017
NAME OF THE COMPANY	Nawa Engineers Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	Bay-Forge Pvt Ltd
NAME OF THE RESPONDENT(S)	Nawa Engineers Consultants Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. K. Srinivas	Advocate IA 443/19	9959223615	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. NIRANJAN	CA	Canirajan@Yahoo.com 9849554040	
Kan Venkateswara	Liquidator	9246547968	

Notish Bench
+ P. VIJAYAN

Adv
for
Applicant
T. A. 708



D. Rajashakar for Applicants in IA. 234/19.
Vikram. C. P. Adv. 9160876539 } Vikram

ORDER

IA No.705/2018

Applicant/Liquidator present and stated that the notice in this matter was served to the Respondent/ICICI Bank, but they are called absent and no representation. He is directed to send another notice to the Respondent/ICICI Bank for appearance and making submissions.

IA No.708/2018

Counsels representing both sides are present. For hearing submissions, matter adjourned at their request.

IA No.234/2019

Counsels representing both sides are present. R2 is directed to file counter and furnish copy of the same to the other side. For hearing submissions, matter adjourned at request.

IA No.921/2019

No representation on behalf of Applicant. Matter adjourned for hearing submissions.

Put up all IAs on 20.03.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL